

**14.26 ½ hrs.**

**Title:** Introduction of the High Court Judges (Salaries and Conditions of Service) Amendment Bill, 2002.

THE MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHY): Sir, I beg to move for leave to introduce a Bill further to amend the High Court Judges (Salaries and Conditions of Service) Act, 1954.

\*Published in the Gazette of India Extraordinary Part-II Section 2, dated 2.8.2002

\*\*Introduced with the Recommendation of the President.

MR. CHAIRMAN:

"That leave be granted to introduce a Bill further to amend the High Court Judges (Salaries and Conditions of Service) Act, 1954."

*The motion was adopted.*

SHRI K. JANA KRISHNAMURTHY: Sir, I introduce\*\* the Bill.

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\*\*Introduced with the Recommendation of the President.